

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF JOHAL & CO (WINE SALES) PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Johal & Co (Wine Sales) Private Limited
2.	Date of incorporation of corporate debtor	09/01/1979
3.	Authority under which corporate debtor is incorporated / registered	ROC-Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15520WB1979PTC031834
5.	Address of the registered office and principal office (if any) of corporate debtor	"Rajhans Building", 6 Hastings Park Road, Room No:11& 12 Kolkata-700027 West Bengal.
6.	Insolvency commencement date in respect of corporate debtor	17 th April, 2023
7.	Estimated date of closure of insolvency resolution process	14 th October, 2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Jitendra Lohia Regn.No: IBBI/IPA-001/IP-P00170/2017-18/10339
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 2/7 Sarat Bose Road, 2nd Floor, Vasundhara Building, Near Hindustan Club, Kolkata-700020, West Bengal. Email id: jitulohia@knjainco.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: Klass Insolvency Resolution Professionals Pvt. Ltd. 2/7 Sarat Bose Road, 2nd Floor, Vasundhara Building, Near Hindustan Club, Kolkata-700020, West Bengal. Email id: cirp.johalco@gmail.com
11.	Last date for submission of claims	01 st May, 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Johal & Co (Wine Sales) Private Limited** on 17th April, 2023.

The creditors of **Johal & Co (Wine Sales) Private Limited**, are hereby called upon to submit their claims with proof on or before **1st May, 2023** to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [N.A.] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 19.04.2023
Place: Kolkata



J. Lohia
Sd/-

JITENDRA LOHIA
Interim Resolution Professional
Reg No: IBBI/IPA-001/IP-P00170/2017-18/10339
AFA No: AA1/10339/02/241223/105309 valid up to 24.12.2023